

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/ (IB)/2017
NAME OF THE PETITIONER(S) : PIDILITE INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SARAWATHI UDYOG INDIA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	A. N. ULAKANDAN	counsel for Petitioner	A. N. ULAKANDAN
2	V. VENKATASALAM	counsel for Respondent	V. VENKATASALAM

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the matter and talks are in progress between the parties. Both the counsel prayed time for submitting the final outcome of the same. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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